

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
CP No. (IB)- 50/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Clariant Chemicals (India) Ltd. ... Operational Creditor

Versus

M/s Prayag Polytech Pvt. Ltd. ... Corporate Debtor

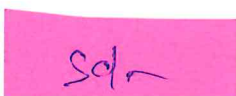
Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

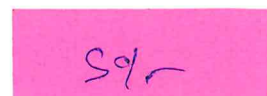
For the Operational Creditor : Umang Gupta, Adv.
For the Corporate Debtor : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Ayandeb Mitra, Adv.
Avnika Mishra, Adv.

ORDER

Heard Mr. Umang Gupta, Adv. appearing for the Petitioner. Mr. Virendra Ganda, Sr. Adv. appearing for the Respondent. It was submitted by learned counsel for the Petitioner that the matter was settled between the parties and approval for remittance in foreign currency is pending before RBI. List the matter on 28.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 23, 2024